

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA 386/2001
in
OA 2028/2000

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New Delhi, this the 12th day of December, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

Smt. Sudershan Aggarwal
Extra Assistant Director (Cipher)
Directorate of Co-ordination Police Wireless
Block No.9 C.G.O. Complex
Lodi Road, New Delhi - 110 003.

...Applicant

V E R S U S

1. DIRECTOR POLICE TELECOMMUNICATIONS
DIRECTORATE OF CO-ORDINATION
(POLICE WIRELESS)
Block No.9, C.G.O. Complex
Lodi Road, New Delhi - 110 003.

2. Mr. Shri Krishan
Assistant Director (Cipher)
Directorate of Co-ordination Police Wireless
Block No.9, C.G.O. Complex
Lodi Road, New Delhi - 110 003.

...Respondents

O R D E R (IN CIRCULATION)

By Shri Govindan S. Tampi.

RA 386/2001 has been filed by the applicant in
OA 2028/2000 seeking recall and review of our order
dated 23-10-2001, dismissing the same.

2. We have carefully considered the review
application. It is stated therein that the Tribunal
had taken extraneous facts into consideration while
deciding the OA which had resulted in mis-carriage of
justice and there was error apparent on the face of
the order. However, on perusal of the RA, we find
that this is an attempt of re-argue the matter, which
had been heard in detail when all the concerned
parties were permitted to explain their case in
extenso. The order has been passed after taking into
consideration all the matters raised in the OA and

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various decisions relied upon by the contesting parties. The order is a detailed and speaking order and the present attempt is only to reiterate the points already raised and disposed of in law.

3. The review applicant, has not made out any case and the application is, therefore, dismissed as being devoid of any merit, in circulation.

(Govindan S. Tampi)
Member (A)

/vks/ *Yash*

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

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